

15 30 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FORTY-SIXTH REPORT

SHRI S P BHATTACHARYYA
(Uluberia) I move

"That this House do agree with the Forty-Sixth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 12th November, 1974"

MR DEPUTY-SPEAKER The question is

"That this House do agree with the Forty-Sixth Report of Committee on Private Members' Bills and Resolutions presented to the House on the 12th November, 1974"

The motion was adopted.

15 31 hrs

OIL SEEDS AND EDIBLE OILS
PRODUCTION BILL*

श्री मधु लिमये (बाका) मैं प्रस्ताव करता हूँ कि तिलहनो व। उत्पदन तेजी से बढ़ाने में मदद देने श्री लोग द्वारा सीधे उद्योग में लाये जाने तथा वनस्पति, मातुन और अन्य उत्पादा के विनिर्माण के लिए विभिन्न बीजा से खाद्य तथा अन्य तेलों का और अधिक प्रभावी ढंग से निष्कर्षण सुगम बनाने के उपायों का उद्बन्ध करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये।]

MR DEPUTY-SPEAKER The question is

"That leave be granted to introduce a Bill to provide for measures to assist rapid expansion of

production of oil-seeds and to facilitate a more effective extraction of edible oils and other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products"

The motion was adopted.

श्री मधु लिमये : मैं विधेयक पेश कर रहा हूँ।

CONSTITUTION AMENDMENT BILL*
(Substitution of article 17)

SHRI K S CHAVDA (Patan) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

SHRI K S CHAVDA Sir, I introduce the Bill

CONSTITUTION AMENDMENT
BILL*

(Amendment of article 366 and insertion of new article 371F)

PROF NARAIN CHAND PARASHAR (Hamirpur) I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

PROF NARAIN CHAND PARASHAR Sir, I introduce the Bill

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†Introduced with the recommendation of the President.